

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1115 of 2019 IN  
DFR No. 2141 of 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Koppal Solar Power Projects Pvt. Limited & Ors.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ujjal Banerjee  
Mr. Akash Khurana

Counsel for the Respondent(s) :

**ORDER**

Issue notice.

Appearance/objections, if any, shall be filed within two weeks.

List the matter on **24.09.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**